GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:4772 ANSWERED ON:22.04.2015 TEACHER EDUCATION

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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the broad policy and the institutional framework provided by the Government for teacher education;
- (b) whether the Government is aware that one out of five teachers of the primary schools across the country does not possess necessary qualifications to teach the children, if so, the details thereof indicating the share of qualified teachers in terms of percentage, State/UT-wise;
- (c) whether training of teachers is being regulated by the National Council for Teacher Education (NCTE), which is a central statutory body and if so, the details thereof;
- (d) whether NCTE has failed to provide trained teachers for the primary level and if so, the reasons therefor; and
- (e) the steps taken by the Government to address the issue?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITIZUBIN IRANI)

- (a) The National Council for Teacher Education (NCTE) was set up in 1993 as a statutory body with the objective of planned and coordinated development of Teacher Education in the country and with powers of Regulations and maintenance of Norms and Standards in the Teacher Education system.
- (b) 83% teachers are professionally qualified. The percentage of professionally trained teachers in Government Schools is given at Annexure-`A` as per UDISE data.
- (c) to(e) In pursuance of section 23(1) of RTE Act 2009, the NCTE has laid down the minimum qualifications for a person to be eligible for appointment as teacher in class I to VIII in a school vide NCTE Notification dated 25.08.2010, subsequently amended vide Notification dated 02.08.2011.

The NCTE has also revised its Norms & Standards for teacher education programmes in November - December, 2014 in order to improve standards.

State Governments have undertaken training of untrained teachers to provide them professional training in open distance mode with the approval of the NCTE.